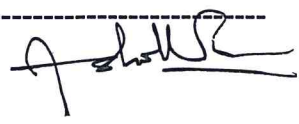




**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER : CA/64/17
IN
PETITION NUMBER : CP/13/2017
NAME OF THE PETITIONER(S) : PREM KUMAR
NAME OF THE RESPONDENT(S) : THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioners	
2.	D. PRADIP MUKUNTH ARUNKUMAR	Counsel for 1st Respondent	
3.	P. SATHEESH KUMAR ADRIAN DROZARO	Counsel for 2 nd & 3 rd Respondents undertakes for filing vak for R4 to R26	

ORDER

Shri R.Vidhyashankar and Shri R.Ashok Kumar, Counsel for Petitioner present. Counsel for R1 present. Shri P.Satheesh Kumar representing Adrian Drozaro Counsel for R2 & R3 present and he filed vakalat for representing R4 to R26. Counsel for petitioner furnished copy of the application to the respondents. For filing of reply by respondents, time enlarged at request. Put up on **6/6/2017 at 10.30 A.M.**


(Ch.Md. Sharief Tariq)
Member (Judicial)


(K.Anantha Padmanabha Swamy)
Member (Judicial)